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INDIA, EXTRAORDINARY]

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(Department of Revenue)

Corrigendum

New Delhi, the 30 August, 2019

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.03/2019- Central Tax (Rate), dated the 29<sup>th</sup> March, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 250 (E), dated the 29<sup>th</sup> March, 2019, -

- (a) at page 42, in line 31, for “FORM GST ITC- 03” read “FORM GST DRC- 03”; and
- (b) at page 47, in line 10, for “FORM GST ITC- 03” read “FORM GST DRC- 03”.

[F.No.354/32/2019-TRU]

(Ruchi Bisht)  
Under Secretary to the Government of India